

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/25519/2024 BLAPL/8690/2024	MOSTAFA MOLLA @ MOSTO VS STATE OF ODISHA	SK. ZAFARULLA VS	TALASARI MARINE /36 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000554/2023
2	D-BLAPL/24301/2024 BLAPL/8691/2024	RIKU NAIK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	TUREIKELA /171 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000378/2024
3	D-BLAPL/25516/2024 BLAPL/8692/2024	SATANTAR GOND @ SANTER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIGHAR /213 /2022 ADJ,UMERKOTE(Nabarangapur) CT/0000033/2023
4	D-BLAPL/25435/2024 BLAPL/8693/2024	JOGESH @ JAGESH @ JAIKIYA MANIYAKA @ JAIKYA MINIAKA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MUNIGUDA /138 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000078/2022
5	D-BLAPL/25478/2024 BLAPL/8694/2024	BUTU @ MUSA @ DUSAMANTA SAHOO VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /50 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000071/2024
6	D-BLAPL/25437/2024 BLAPL/8695/2024	SRIKANTA SAHOO @ LILU @ NILU VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /120 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000076/2024
7	D-BLAPL/25475/2024 BLAPL/8696/2024	NURUDIN SEKHA @ NURUDDIN S.K VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /310 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000761/2024
8	D-BLAPL/25444/2024 BLAPL/8697/2024	SUNIL MAJHI VS STATE OF ODISHA	SOUGAT DASH VS	BRAHMANITARANG /90 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000339/2024
9	D-BLAPL/25449/2024 BLAPL/8698/2024	PATHANI SAMANTA LENKA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPL.TASK FORCE /10 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000799/2023
10	D-BLAPL/25446/2024 BLAPL/8699/2024	PABITRA @ PABI PRASADA SAHOO VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	PAHALA /178 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000861/2024
11	D-BLAPL/23385/2024 BLAPL/8700/2024	SUSHANTA KUMAR DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BIDANASI /153 /2006 1ST ADJ,CUTTACK(Cuttack) ST/0000302/2016

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/25031/2024 BLAPL/8701/2024	SIPU @ PRADIPTA SWAIN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	REAMAL /180 /2024 DISTRICT AND SESSIONS JUDGE,DEOG Spl/0000017/2024
13	D-BLAPL/25118/2024 BLAPL/8702/2024	BISWAJIT BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /39 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000027/2024
14	D-BLAPL/25046/2024 BLAPL/8703/2024	RANJIT KUMAR BAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001223/2024
15	D-BLAPL/25229/2024 BLAPL/8704/2024	SUDARSHAN BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000021/2024
16	D-BLAPL/25248/2024 BLAPL/8705/2024	CHANDRA SEKHAR DALAI VS STATE OF ODISHA	SANAT KUMAR MISHRA VS	KHATIGUDA /107 /2023 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000024/2024
17	D-BLAPL/25608/2024 BLAPL/8706/2024	RAMAKANTA PRADHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BOUDH /295 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000081/2024
18	D-BLAPL/24780/2024 BLAPL/8707/2024	JANATHAN DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /121 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000152/2024
19	D-BLAPL/24728/2024 BLAPL/8708/2024	SK. MAHATAB ALLI @ KATI BABU VS STATE OF ODISHA	SUJATA DASH VS	SPL.TASK FORCE /9 /2024 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000003/2024
20	D-BLAPL/23883/2024 BLAPL/8709/2024	DIPAK PATEL VS STATE OF ODISHA	RABINDRA NATH BARIK VS	TUSRA /209 /2022 1ST ADDL SESSIONS JUDGE CUM PO,C Spl/0000114/2022
21	D-BLAPL/25634/2024 BLAPL/8710/2024	NARI MAHANANDIA VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000040/2024
22	D-BLAPL/24698/2024 BLAPL/8711/2024	DHARMENDRA KADRA VS STATE OF ODISHA	KUMAR RUTURAJ SATAPATHY VS	NANDAPUR /153 /2023 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000135/2023
23	D-BLAPL/24217/2024	BALABHADRA BEHERA @ BALIA	ROHIT RANJAN RAY	KHURDA MODEL /180 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/8712/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha) GR/0000426/2024
24	D-BLAPL/25645/2024 BLAPL/8713/2024	ALOK KUMAR PATTANAİK VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	LATHIKATA /19 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) Spl/0000019/2024
25	D-BLAPL/25605/2024 BLAPL/8714/2024	DIPU @ DEEPAK KUMAR NAIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	TURUMUNGA /95 /2024 C.J.M.,KEONJHAR(Kendujhar) ST/0000010/2024
26	D-BLAPL/25502/2024 BLAPL/8715/2024	DEBASISH BARIK VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /159 /2022 A.D.J.,PADAMPUR(Bargarh) CT/0000005/2023
27	D-BLAPL/22725/2024 BLAPL/8716/2024	DAMBURU KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000079/2022
28	D-BLAPL/23769/2024 BLAPL/8717/2024	LALU@BISWAMBAR TAHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /98 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(Kandhamal) ST/0000056/2024
29	D-BLAPL/25240/2024 BLAPL/8718/2024	SANGRAM KESHARI PATTNAİK VS STATE OF ODISHA	BISWAJIT NAYAK VS	CHHEND /132 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0001817/2024
30	D-BLAPL/25454/2024 BLAPL/8719/2024	SANTOSH SAHU @ SANTOSH SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MANGALPUR /28 /2007 A.D.J.,JJPUR(Jajapur) CT/0000056/2022
31	D-BLAPL/25498/2024 BLAPL/8720/2024	ARJUN CHARAN MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA SADAR /375 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000118/2024
32	D-BLAPL/25306/2024 BLAPL/8721/2024	MANOJ KUMAR MALIK @ MANOJ MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /526 /2024 J.M.F.C,AUL(Kendrapara) GR/0000807/2024
33	D-BLAPL/25696/2024 BLAPL/8722/2024	J.SELVAKUMAR VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /75 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000079/2024
34	D-BLAPL/25688/2024 BLAPL/8723/2024	RAMA @ RAMA CHANDRA MALIK VS	MANAS KUMAR CHAND VS	RAJKANIKA /334 /2024 J.M.F.C,AUL(Kendrapara)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/25672/2024 BLAPL/8724/2024	STATE OF ODISHA BIJAY PATRA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	GR/0000798/2024 MALKANGIRI /292 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000361/2024
36	D-BLAPL/25381/2024 BLAPL/8725/2024	RAJENDRA @ SURUBABU MAHAKUD VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	MANAMUNDA /6 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000027/2024
37	D-BLAPL/24415/2024 BLAPL/8726/2024	NIPAK @ LIPU @ LIPAN NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /223 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000339/2024
38	D-BLAPL/22846/2024 BLAPL/8727/2024	MILU @ LIPSITA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /512 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000481/2024
39	D-BLAPL/25692/2024 BLAPL/8728/2024	SK. ISAK ALLI @ SK ESSAK ALI VS STATE OF ODISHA	KULDEEP MOHANTY VS	MARINE PS AT BALARAMGADI /3 /2021 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000218/2021
40	D-BLAPL/24366/2024 BLAPL/8729/2024	ANAND SAHU @ ANANDA @ NEPAL CHANDRA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /144 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000184/2023
41	D-BLAPL/25638/2024 BLAPL/8730/2024	RINKU BARIK VS STATE OF ODISHA	SUJATA JENA VS	KANTAMAL /111 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000046/2021
42	D-BLAPL/25633/2024 BLAPL/8731/2024	BIDYADHAR MAHAR VS STATE OF ODISHA	MAHES DAS VS	//0 DISTRICT AND SESSIONS JUDGE,JHARS 2(A)CC/0000041/2024
43	D-BLAPL/25600/2024 BLAPL/8732/2024	SURESH KUMAR BHOLA @ BHOL VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /606 /2022 A.D.J.,ASKA(Ganjam) ST/0000035/2023
44	D-CMAPL/29963/2024 CMAPL/258/2024	NIMESH KUMAR SAHOO VS STATE OF ODISHA	ADV VS	// () //
45	D-CMAPL/31506/2024 CMAPL/259/2024	JASODA PATEL VS DEBARCHAN PATEL	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CMAPL/33033/2024 CMAPL/260/2024	LAXMIPRIYA DEI VS STATE OF ODISHA	ADV. VS	// () //
47	D-CMAPL/35782/2024 CMAPL/261/2024	PARESH CHANDRA PATRA VS STATE OF ORISSA	GOPAL PRASAD JENA VS	// () //
48	D-CMAPL/36039/2024 CMAPL/262/2024	DHOI GHADEI VS MEMBER,BOARD OF REVENUE, CUTTACK	ABINASH ROUTRAY VS	// () //
49	D-CMAPL/33312/2024 CMAPL/263/2024	TULASI AGHARIA VS PURNA CHANDRA AGHARIA	ADV. VS	// () //
50	D-CMP/36660/2024 CMP/936/2024	NIMAI CHARAN SABAT VS PRAVATI JAIN	BIBEKANAND BHUYAN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000097/2007
51	D-CMP/36633/2024 CMP/937/2024	GOBINDA BHOI VS APARTI DALAI	SAKTI PRASAD DAS VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000277/2023
52	D-CMP/36658/2024 CMP/938/2024	NIMAI CHARAN SABAT VS PRAVATI JAIN	BIBEKANAND BHUYAN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000097/2007
53	D-CMP/36742/2024 CMP/939/2024	RUDRA PRASAD KAR VS HARIHAR MISHRA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0000296/2023
54	D-CMP/36687/2024 CMP/940/2024	JANARDAN TRIPATHY VS RABIRANJAN TRIPATHY	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000083/2018
55	D-CMP/34301/2024 CMP/941/2024	PURNA CHANDRA SAHOO VS BANSIDHAR SAHOO	RABI NARAYAN BEHERA VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) CMA/0000009/2022
56	D-CMP/36812/2024 CMP/942/2024	RAMESH CHANDRA MISHRA VS BIKASH MISHRA	CHINMAYA MISHRA VS	// CIVIL JUDGE (JD),KHURDA(Khordha) CS/0000028/2016
57	D-CONTC/30227/2024	NARAYAN MAJHI	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6367/2024	VS	VS	0
		ASWATHY S,IAS		//
58	D-CONTC/34548/2024	ANANTA KUMAR BEHERA	SANDHYARANI PANI	//
	CONTC/6368/2024	VS	VS	0
		ARAVIND AGRAWAL, COMMNR. CUM SECY., H.E DEPT.		//
59	D-CONTC/34551/2024	SARAT KUMAR NAYAK	SANDHYARANI PANI	//
	CONTC/6369/2024	VS	VS	0
		ARAVIND AGRAWAL,COMMNR. CUM. SECY., H.E DEPT.		//
60	D-CONTC/36336/2024	GOURANGA SWAIN	SATYA NARAYAN MISHRA 4	//
	CONTC/6370/2024	VS	VS	0
		BANAMALI MAHAKUD, SECRETARY, GADDY CO OPERATIVE SOCIETY LTD.		//
61	D-CONTC/36337/2024	JYOTIRMAYEE PARIDA	SATYA NARAYAN MISHRA 4	//
	CONTC/6371/2024	VS	VS	0
		BANAMALI MAHAKUD, SECRETARY, GADDY CO OPERATIVE SOCIETY LTD.		//
62	D-CONTC/36338/2024	KISHORI KINKAR BHOI	SATYA NARAYAN MISHRA 4	//
	CONTC/6372/2024	VS	VS	0
		BANAMALI MAHAKUD, SECRETARY,GADDY CO OPERATIVE SOCIETY LTD.		//
63	D-CONTC/36339/2024	SANJAY KUMAR MANNA	SATYA NARAYAN MISHRA 4	//
	CONTC/6373/2024	VS	VS	0
		BANAMALI MAHAKUD, SECRETARY,GADDY CO OPERATIVE SOCIETY LTD.		//
64	D-CONTC/36340/2024	NABAKISHORE BISWAL	ADV.	//
	CONTC/6374/2024	VS	VS	0
		ANU GARG, IAS		//
65	D-CONTC/36345/2024	LILI MISHRA	PRADEEP KUMAR MAHAPATRA	//
	CONTC/6375/2024	VS	VS	0
		GAURAV SHIVAJI ISALWAR, COLLECTOR BALANGIR		//
66	D-CONTC/36403/2024	NIMAI CHARAN BEHURA	ADV.	//
	CONTC/6376/2024	VS	VS	0
		RASMITA RANI TARASIA, SECRETARY, OSHB		//
67	D-CONTC/36488/2024	PRASANTA KUMAR BEHERA	ADV.	//
	CONTC/6377/2024	VS	VS	0
		USHA PADHEE, I.A.S		//
68	D-CONTC/36533/2024	PRATAP CHANDRA BEHERA	GYANA RANJAN SETHI	//
	CONTC/6378/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/36553/2024 CONTC/6379/2024	VINIT AGARWAL, IPS SANJIB KUMAR MOHANTY VS AUROBINDA AGRAWALA, I.A.S	SOUGAT DASH, K. MOHANTY VS	// // 0 //
70	D-CONTC/36619/2024 CONTC/6380/2024	TRILOCHAN RATH VS ARAVIND AGRAWAL, I.A.S	SANTOSH KUMAR SWAIN VS	// 0 //
71	D-CONTC/36652/2024 CONTC/6381/2024	SOMANATH SUR VS SUDHAKAR NAIK, OAS(SAG)	ADV. VS	// 0 //
72	D-CONTC/36685/2024 CONTC/6382/2024	PRAMILA NAIK VS ROOPA ROSHAN SAHOO, IAS	ADV. VS	// 0 //
73	D-CONTC/32741/2024 CONTC/6383/2024	MALAYA KISHORE NAYAK VS ARUN KUMAR SARANGI, IPS	ADV. VS	// 0 //
74	D-CONTC/32771/2024 CONTC/6384/2024	MAMATAMAYEE SAMAL VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //
75	D-CONTC/32777/2024 CONTC/6385/2024	KARTIK CHANDRA SWAIN VS V.V.YADAB, IAS	ADV. VS	// 0 //
76	D-CONTC/32778/2024 CONTC/6386/2024	KRUSHNA CHANDRA NAYAK VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
77	D-CONTC/32973/2024 CONTC/6387/2024	KRUPASINDHU PATEL VS AUROBINDO BEHERA, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.	SURENDRA KUMAR SAHOO VS	// 0 //
78	D-CONTC/33189/2024 CONTC/6388/2024	ANIRUDH PANI VS ANU GARG I.A.S	ADV. VS	// 0 //
79	D-CONTC/33607/2024 CONTC/6389/2024	SUBASINI PADHI VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/34456/2024 CONTC/6390/2024	SARAT CHANDRA PARIDA VS ASEATHY S., I.A.S	ADV. VS	// 0 //
81	D-CONTC/34457/2024 CONTC/6391/2024	SITIKANTHA MISHRA VS ASWATHY S., I.A.S	ADV. VS	// 0 //
82	D-CONTC/34217/2024 CONTC/6392/2024	GUNARAM BISESWAR MALWA VS ASWATHY S., IAS	ADV. VS	// 0 //
83	D-CONTC/34458/2024 CONTC/6393/2024	RAJENDRA KUMAR BEHERA VS ASWATHY S., I.A.S	ADV. VS	// 0 //
84	D-CONTC/34499/2024 CONTC/6394/2024	ANUP KUMAR NAYAK VS AJIT NARAYAN PRASAD GIRI, OAS	ADV. VS	// 0 //
85	D-CONTC/35779/2024 CONTC/6395/2024	MAMITA PARIDA VS SANTOSH KUMAR ROUT, DEO, CUTTACK	ADV. VS	// 0 //
86	D-CONTC/34986/2024 CONTC/6396/2024	ANANTA SATPATHY VS IPSITA PATTNAIK, DEO,DEOGARH	ADV. VS	// 0 //
87	D-CONTC/34989/2024 CONTC/6397/2024	NABAGHANA SAHOO VS ASWATHY S., IAS	ADV. VS	// 0 //
88	D-CONTC/36085/2024 CONTC/6398/2024	PRAMILA BARIK VS SOUMYA SATAVISA,ASSISTANT COLLECTOR CUM LAND ACQUISITION OFFICER,CUTTACK	ADV VS	// 0 //
89	D-CONTC/36477/2024 CONTC/6399/2024	PRASANNA KUMAR PARIDA VS SURENDRA KUMAR, SECRETARY, G.A DEPT.	LAXMAN BHOI VS	// 0 //
90	D-CONTC/36087/2024 CONTC/6400/2024	TRIBHUBAN CHANDRA DEB VS SOUMYA SATAVISA,ASSISTANT COLLECTOR CUM LAND ACQUISITION OFFICER,CUTTACK	ADV VS	// 0 //
91	D-CONTC/36668/2024	BIJAYANANDA BEHERA	SAIBRATA RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6401/2024	VS ARABIND AGRAWAL, IAS	VS	0 //
92	D-CONTC/36331/2024 CONTC/6402/2024	DURGASHANKAR NANDA VS BANAMALI MAHAKUD, SECRETARY	SATYA NARAYAN MISHRA 4 VS	// 0 //
93	D-CONTC/36364/2024 CONTC/6403/2024	SAHEBSINGH SUBUDHI VS PRASANTA KUMAR PARIDA, CONTROLLER OF EXAMINATION, CHSE	ADV. VS	// 0 //
94	D-CONTC/36468/2024 CONTC/6404/2024	MUKUNDA PRADHAN VS DEDASIS SINGH, O.A.S	ADV. VS	// 0 //
95	D-CONTC/36535/2024 CONTC/6405/2024	DILIP DEHURI VS DHARANIDHAR NANDA, DIRECTOR	GYANA RANJAN SETHI VS	// 0 //
96	D-CONTC/36536/2024 CONTC/6406/2024	BISHNUPADA ROUT VS SURENDRA KUMAR, IAS	ADV. VS	// 0 //
97	D-CONTC/36595/2024 CONTC/6407/2024	NIRANJAN PRASAD DASH VS PRABHATI MANJARI DAS, DISTRICT EDUCATION OFFICER	DAYANANDA MOHAPATRA VS	// 0 //
98	D-CONTC/34708/2024 CONTC/6408/2024	RAGHUNATH PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
99	D-CONTC/35714/2024 CONTC/6409/2024	GOKULANANDA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
100	D-CONTC/36611/2024 CONTC/6410/2024	LAXMAN SWAIN VS ARVIND AGARWAL, I.A.S	BIKASH MISHRA VS	// 0 //
101	D-CONTC/28989/2024 CONTC/6411/2024	JIBARDHAN SAHU VS JYOTIKANTA SAHOO, D.E.O., BARGARH	ADV. VS	// 0 //
102	D-CONTC/29485/2024 CONTC/6412/2024	CHANDMAL SHARMA VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLA/25217/2024 CRLA/836/2024	ASWATHY S, PRINCIPAL SECY., S AND ME DEPT. AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// CUTTACK SADAR /327 /2020 2ND ADJ,CUTTACK(Cuttack) ST/0000077/2021
104	D-CRLA/25425/2024 CRLA/837/2024	NAGABANSHA SIMADRI@SIMANCHAL VS STATE OF ODISHA	ANUPAM RATH VS	PARLAKHEMUNDI /23 /2009 A.D.J.,PARALAKHEMUNDI(Gajapati) SC/0000070/2009
105	D-CRLLP/24815/2024 CRLLP/33/2024	REENA BAG VS GOUTAM BRAMHADEO STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELTUKURI /9 /2021 SR CIVIL JUDGE (WOMENS COURT), NU CT/0000083/2021
106	D-CRLLP/25087/2024 CRLLP/34/2024	STATE OF ODISHA VS SUSHANTA TUDU @SITA STATE OF ODISHA	SANGRAM DAS,S.C.V VS	SAMBALPUR VIGILANCE /67 /2014 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000041/2015
107	D-CRLLP/25089/2024 CRLLP/35/2024	STATE OF ODISHA VS RUDRA PRASAD RATNALU	SANGRAM DAS, S.C.VIG. VS	KORAPUT VIGILANCE /12 /2016 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000003/2016
108	D-CRLMA/21353/2024 CRLMA/149/2024	DEBENDRA CHINDA VS STATE OF ODISHA	ADV. VS	LARAMBA /92 /2021 () //
109	D-CRLMC/24586/2024 CRLMC/3227/2024	ANJU DEVI GUPTA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BAREIPALI /76 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000788/2024
110	D-CRLMC/25407/2024 CRLMC/3228/2024	SK.NADIM VS STATE OF ODISHA	SUJIT KUMAR DAS VS	CUTTACK SADAR /47 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000086/2024
111	D-CRLMC/25458/2024 CRLMC/3229/2024	BANAJYOSHNA PADHI VS SUBODH CHANDRA PANI	SAMVIT MOHANTY VS	//0 DISTRICT AND SESSIONS JUDGE,ANGU CRREV/0000008/2021
112	D-CRLMC/25461/2024 CRLMC/3230/2024	PRATIMA SAHU VS BHAGYALATA MUNI	MANORANJAN ACHARYA VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000186/2022
113	D-CRLMC/24326/2024 CRLMC/3231/2024	UTTAM@UTTAMI@ KHANDI PRADHAN@UTTAM PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /35 /2010 JMFC, POLSARA(Ganjam) GR/0000108/2010

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/24334/2024 CRLMC/3232/2024	UTTAM @UTTAMI @KIRAN PRADHAN @UTTAM PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /61 /2010 JMFC, POLSARA(Ganjam) GR/0000182/2010
115	D-CRLMC/24336/2024 CRLMC/3233/2024	UTTAM@UTTAMI@ KHANDI PRADHAN @ UTTAM PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /104 /2009 JMFC, POLSARA(Ganjam) GR/0000293/2009
116	D-CRLMC/25062/2024 CRLMC/3234/2024	RASHMIRANJAN MOHANTY VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	BALIMI /234 /2023 S.D.J.M.,HINDOL(Dhenkanal) GR/0000684/2023
117	D-CRLMC/23916/2024 CRLMC/3235/2024	BIBHU PRASAD DASH @ BIBHU PRASAD DAS VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	CUTTACK SADAR /293 /2018 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001344/2018
118	D-CRLMC/22860/2024 CRLMC/3236/2024	SUKUMAR SWARNAKAR VS STATE OF ODISHA	RAMESH AGARWAL VS	MAHILA PS,SEC-3,ROURKELA /29 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0001046/2023
119	D-CRLMC/25471/2024 CRLMC/3237/2024	LATIKA DIGAL VS STATE OF ODISHA	SATYABRATA DASH VS	//0 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI CRMC/0000008/2024
120	D-CRLMC/25076/2024 CRLMC/3238/2024	NAJBUL SARKAR VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000003/2023
121	D-CRLMC/23692/2024 CRLMC/3239/2024	KHUSBU AGRAWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	LAKHANA /88 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000574/2023
122	D-CRLMC/25313/2024 CRLMC/3240/2024	SANJAY KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
123	D-CRLMC/25345/2024 CRLMC/3241/2024	MUNA @ NAGARJUNA MOHALIK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	ICC/0000008/2024 TIHIDI /380 /2013
124	D-CRLMC/24602/2024 CRLMC/3242/2024	SAILABALA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra) Spl/0000111/2014
125	D-CRLMC/25428/2024	KISHORE CHANDRA SWAIN	PRANAB RANJAN CHHATOI	SALIPUR /54 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000030/2023 AIR FIELD P.S. /126 /2016

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3243/2024	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) CT/0002336/2016
126	D-CRLMC/25052/2024 CRLMC/3244/2024	ABHINAB NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /78 /2023 DIST.& SESSIONS JUDGE,NAWAPARA(DIST) Sa/0000014/2023
127	D-CRLMC/25440/2024 CRLMC/3245/2024	GUNUA @ PAPUNI MOHARANA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /450 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000864/2023
128	D-CRLMC/25494/2024 CRLMC/3246/2024	ARUNA NAYAK@ARAKHITA NAYAK VS STATE OF ODISHA	PRAKASH KUMAR PRATAP VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000101/2020
129	D-CRLMC/25554/2024 CRLMC/3247/2024	SAI SANKAR POLAI@SAI POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /124 /2024 J.M.F.C.,ASKA(Ganjam) GR/0000324/2024
130	D-CRLMP/25258/2024 CRLMP/1240/2024	GUNDURI SWAIN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BANKI /260 /2024 () //
131	D-CRLMP/25020/2024 CRLMP/1241/2024	TIKESWAR SAHU VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BARKOTE /452 /2023 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(DIST) ICC/0000014/2023
132	D-CRLMP/23733/2024 CRLMP/1242/2024	SUMITRA BARIKI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	BARAMBA /56 /2024 () //
133	D-CRLREV/23056/2024 CRLREV/443/2024	SUDHANSHU SEKHAR NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ANANDAPUR /184 /2020 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000014/2021
134	D-CRLREV/24225/2024 CRLREV/444/2024	SAMIR KUMAR MANDAL VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	//0 J.M.F.C,UMERKOTE(Nabarangapur) ICC/0000001/2024
135	D-CRLREV/24743/2024 CRLREV/445/2024	ABHAYA CHARAN CHAUDHURI DEBENDRANATH SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	//0 1ST A.D.J.,PURI(Puri) CRA/0000044/2006
136	D-CRLREV/24165/2024 CRLREV/446/2024	BHIMSEN MOHAPATRA GURTEJ SINGH@SIDHU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	EOW,BHUBANESWAR /22 /2023 PRESIDING OFFICER,DESIGNATED COURT OFFICER

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLREV/24127/2024 CRLREV/447/2024	STATE OF ODISHA(OPID) USHARANI PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CT/0000009/2023 //0 J.M.F.C.,RANPUR(Nayagarh) CRMC/0000016/2024
138	D-CRLREV/24453/2024 CRLREV/448/2024	EXECUTIVE ENGINEER ELECTRICAL, BARGARH WEST ELECTRICAL DIVISION,TPW VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	//0 S.D.M, PADAMPUR(Bargarh) CRMC/0000203/2024
139	D-CRLREV/25299/2024 CRLREV/449/2024	SANGITA ROUSTRAY VS STATE OF ODISHA(VIG.)	SUSHREE SENAPATI MOHAPATRA VS	CUTTACK VIGILANCE /10 /2011 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000027/2017
140	D-CRLREV/25558/2024 CRLREV/450/2024	PRAFULLA SETHY@DILU VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BHADRESWAR /24 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000047/2023
141	D-CRLREV/25744/2024 CRLREV/451/2024	BABAJI CHARAN KHUNTIA VS STATE OF ODISHA	SAIBRATA RATH VS	CUTTACK VIGILANCE /8 /2006 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000081/2009
142	D-CRLREV/25747/2024 CRLREV/452/2024	NRUSINGHA CHARAN PANDA VS STATE OF ODISHA	SAIBRATA RATH VS	CUTTACK VIGILANCE /8 /2006 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000081/2009
143	D-CRLREV/25750/2024 CRLREV/453/2024	DINABANDHU PATNAIK VS STATE OF ODISHA	SAIBRATA RATH VS	CUTTACK VIGILANCE /8 /2006 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000081/2009
144	D-CRLREV/25756/2024 CRLREV/454/2024	MANOHAR JAIWAL VS STATE OF ODISHA	SAIBRATA RATH VS	CUTTACK VIGILANCE /8 /2006 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000081/2009
145	D-EXP/29531/2024 EXP/20/2024	PREMANANDA PANIGRAHI VS COMMNR. CUM SECY. TO GOVT., S AND ME DEPT., BBSR	ADV VS	// () //
146	D-FAO/31331/2024 FAO/403/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD. BBSR VS DIGANTA KUMAR DAS	ANUPAM DASH VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000039/2015
147	D-FAO/32507/2024 FAO/404/2024	THE DIVISIONAL MANAGER M/S ORIENTAL INSURANCE CO.LTD. VS KESHAB CHANDRA KANRA	SOMNATH ROY VS	// COMMISSIONER.FOR WORKMENS COM EC/0000012/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-FAO/34662/2024 FAO/405/2024	SUNALI GUDIA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA MISCA/0000096/2024
149	D-FAO/36551/2024 FAO/406/2024	THE MANAGER (T.P. CELL) M/S NEW INDIA ASSURANCE CO.LTD. VS ANIL KUMAR SAHOO	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000201/2019
150	D-FAO/36596/2024 FAO/407/2024	THE MANAGING DIRECTOR M/S LIRA CONSTRUCTION PVT. LTD. VS AMIR HOSSAIN	PRADEEP KUMAR MISHRA VS	// COMMNR. FOR EMPLOYEES COMPENS EC/000022/2021
151	D-MACA/30679/2024 MACA/855/2024	PRADEEP ROUT VS MANMOHAN PATNAIK	DEBASISH PATNAIK VS	// IST MACT, JAGATSINGHPUR(Jagatsingha Mac/0000026/2019
152	D-MACA/33039/2024 MACA/856/2024	MAMATA NAHAK VS AJAY KUMAR SAHU	SANKET KANUNGO VS	// IST MACT, DEOGARH(Debagarh) Mac/0000014/2022
153	D-MACA/36744/2024 MACA/857/2024	TAPAS KUMAR SAHU VS DEBENDRA SWAIN	SARAT CHANDRA SWAIN VS	// ADDL. SESSION JUDGE,ATHAMALIK(A Mac/0000030/2021
154	D-MACA/29145/2024 MACA/858/2024	CHITTA RANJAN BARAL VS RANJIT KUMAR JENA	DEBASISH PATNAIK VS	// IST MACT,CUTTACK(Cuttack) Mac/0001219/2020
155	D-MACA/34847/2024 MACA/859/2024	THE DIVISIONAL MANAGER M/S ORIENTAL INSURANCE COMPANY LTD. VS SAPANA BANTHA	PRAKASH KUMAR MOHANTY VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000087/2021
156	D-MACA/34853/2024 MACA/860/2024	THE MANAGER T.P HUB M/S ORIENTAL INSURANCE COMPANY LTD. VS KAMALA DEI	PRAKASH KUMAR MOHANTY VS	// IST MACT,CUTTACK(Cuttack) Mac/0001140/2020
157	D-MACA/34918/2024 MACA/861/2024	ORIENTAL INSURANCE COMPANY LTD., BBSR VS GADADHAR BARIK	PRATIVA MISHRA VS	// 1st MACT, KENDRAPARA(Kendrapara) Mac/0000047/2019
158	D-MACA/35067/2024 MACA/862/2024	ORIENTAL INSURANCE COMPANY LTD, KHURDA VS JHULIA BEHERA	ADAM ALI KHAN VS	// IST MACT, PURI(Puri) Mac/0000106/2020
159	D-MACA/28127/2024	TULASI DEI	DEBASISH PATNAIK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/863/2024	VS SANDYA RANI DEI	VS	3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000943/2020
160	D-MACA/35653/2024 MACA/864/2024	ORIENTAL INSURANCE CO.LTD.,CUTTACK VS BIJAY AGARWAL	MAHITOSH SINHA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001022/2016
161	D-MACA/36296/2024 MACA/865/2024	THE DIVISIONAL MANAGER M/S ORIENTAL INSURANCE CO.LTD. CUTTACK VS KRUSHNA CHANDRA PRUSTY	PRAMOD KUMAR TRIPATHY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000566/2009
162	D-MATA/36160/2024 MATA/308/2024	SNEHANJALI MOHANTY VS CHANDRAKANTA @ SAUBHAGYA PATTNAIK	PRAVASH CHANDRA JENA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000084/2023
163	D-MATA/31139/2024 MATA/309/2024	ASHOK KUMAR SAHOO VS KANAKLATA SAHOO	TANMAYA KUMAR MOHANTY VS	// 1ST A.D.J.,PURI(Puri) RFA/0000011/2024
164	D-MATA/36607/2024 MATA/310/2024	DR.SANJAYA BHOI VS DR. JYOTIRMOYEE PRADHAN	ANIMESH MOHANTY VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000145/2021
165	D-RPFAM/33574/2024 RPFAM/247/2024	JITENDRA KUMAR PRADHAN VS RANU JENA	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000004/2021
166	D-RVWPET/34700/2024 RVWPET/194/2024	CHAIRMAN,ODISHA MINING CO.LTD.,KHURDA VS SK.HAZIBULLA	PRAVAT KUMAR MUDULI VS	// () //
167	D-RVWPET/36047/2024 RVWPET/195/2024	BIJAYA KUMAR SWAIN VS UNION OF INDIA	AJAYA KUMAR DASH VS	// () //
168	D-RVWPET/36462/2024 RVWPET/196/2024	STATE OF ODISHA VS NARAYAN SAHOO	R.N. MISHRA, A.G.A. VS	// () //
169	D-RVWPET/28248/2024 RVWPET/197/2024	BABAJI BAGARTY VS UPENDRA BAGARTY	ADV VS	// () //
170	D-WA/34659/2024 WA/2371/2024	DIPTIRANJAN MOHAPATRA VS	SAIBRATA RATH VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/35636/2024 WA/2372/2024	SATYABRATA SAMANTASINGHAR M/S SATAPATHY ASSOCIATES, BARGARH VS UNION BANK OF INDIA, MUMBAI	SAILABALA JENA VS	// // 0 //
172	D-WA/36086/2024 WA/2373/2024	LIPIKA RAY@LENKA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
173	D-WA/36586/2024 WA/2374/2024	STATE OF ODISHA VS BRAJA MOHAN SAHU	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
174	D-WA/36585/2024 WA/2375/2024	STATE OF ODISHA VS SUSHANTA KUMAR RANA	ARNAV BEHERA, A.S.C. VS	// 0 //
175	D-WA/36587/2024 WA/2376/2024	STATE OF ODISHA VS BABUJAN KHAN	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
176	D-WA/31644/2024 WA/2377/2024	SUSHAMA NAYAK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
177	D-WA/36588/2024 WA/2378/2024	STATE OF ODISHA VS SUBASH CHANDRA SWAIN	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
178	D-WP(C)/35453/2024 WP(C)/21021/2024	MINATI BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
179	D-WP(C)/35367/2024 WP(C)/21022/2024	LAXMI NARAYAN SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
180	D-WP(C)/35472/2024 WP(C)/21023/2024	SURESH JAISWAL VS TAHASILDAR, LATHIKATA	SASWAT KUMAR ACHARYA VS	// 0 //
181	D-WP(C)/35459/2024 WP(C)/21024/2024	M/S PRAYASH CONSTRUCTION , KALAHANDI VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/35473/2024 WP(C)/21025/2024	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
183	D-WP(C)/35454/2024 WP(C)/21026/2024	SUSMITA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
184	D-WP(C)/34489/2024 WP(C)/21027/2024	UMAKANTA PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
185	D-WP(C)/35508/2024 WP(C)/21028/2024	RABI NARAYAN PATI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
186	D-WP(C)/35511/2024 WP(C)/21029/2024	DHANESWAR MOHARANA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
187	D-WP(C)/34620/2024 WP(C)/21030/2024	SUMITRA DEVI VS UNION OF INDIA	JITENDRA KUMAR LENKA VS	// 0 //
188	D-WP(C)/35514/2024 WP(C)/21031/2024	KISHORE CHANDRA JENA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
189	D-WP(C)/35455/2024 WP(C)/21032/2024	ANUPAMA BARIK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
190	D-WP(C)/35516/2024 WP(C)/21033/2024	PADMANAV MALLIK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
191	D-WP(C)/34668/2024 WP(C)/21034/2024	CHANDRAMA SINGH BABU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
192	D-WP(C)/35520/2024 WP(C)/21035/2024	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
193	D-WP(C)/36066/2024	DOLLY VERMA	SRINIBASH SATAPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21036/2024	VS THE SECY MINISTRY OF AYUSH, GOVT OF INDIA	VS	0 //
194	D-WP(C)/33775/2024 WP(C)/21037/2024	MAKARDHWAJ SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
195	D-WP(C)/34814/2024 WP(C)/21038/2024	SOUMYA RANJAN SWAIN VS COMMISSIONER CUM SECRETARY GOVT OF ODISHA	BIBHUDHANANDA MUDULI VS	// 0 //
196	D-WP(C)/35521/2024 WP(C)/21039/2024	SURENDRA KUMAR GHADAI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
197	D-WP(C)/33794/2024 WP(C)/21040/2024	JUDHISTHIR SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
198	D-WP(C)/35549/2024 WP(C)/21041/2024	PRAMODINI BISWAL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
199	D-WP(C)/36490/2024 WP(C)/21042/2024	DILIP KUMAR MOHAPATRA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
200	D-WP(C)/34869/2024 WP(C)/21043/2024	RAMESH CHANDRA NAYAK VS BOARD OF SECONDARY EDUCATION , ODISHA	SAMEER KUMAR DAS VS	// 0 //
201	D-WP(C)/35852/2024 WP(C)/21044/2024	NAYAN PRABHA DHAL VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
202	D-WP(C)/35553/2024 WP(C)/21045/2024	DILLIP KUMAR GIRI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
203	D-WP(C)/37206/2024 WP(C)/21046/2024	REGISTRAR (JUDL.), HIGH COURT OF ORISSA,CUTTACK VS GOVT. OF ODISHA	ADV. VS	// 0 //
204	D-WP(C)/33914/2024 WP(C)/21047/2024	LILI PRADHAN VS	SUDHIR KUMAR MALLICK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/34339/2024 WP(C)/21048/2024	STATE OF ODISHA SAKUNTALA HARICHANDAN MOHAPATRA VS	SWARUP KUMAR PATNAIK VS	// // 0
206	D-WP(C)/35826/2024 WP(C)/21049/2024	STATE OF ODISHA ABHAYA CHARANA NAYAK VS	BISWARANJAN PARAMGURU VS	// // 0
207	D-WP(C)/35957/2024 WP(C)/21050/2024	STATE OF ODISHA GAYATRI BEHERA VS	JITENDRA KUMAR DIGAL VS	// // 0
208	D-WP(C)/37068/2024 WP(C)/21051/2024	STATE OF ODISHA BIDYADHAR BEHERA VS	JYOTI PATNAIK VS	// // 0
209	D-WP(C)/35863/2024 WP(C)/21052/2024	BRANCH MANAGER/SENIOR MANAGER, INDIAN OVERSEAS BANK, DHENKANAL SUNARAM SABAT VS	SARADA DASH VS	// // 0
210	D-WP(C)/35973/2024 WP(C)/21053/2024	STATE OF ODISHA KISMATUN BIBI VS	DIPTI RANJAN BHOKTA VS	// // 0
211	D-WP(C)/34290/2024 WP(C)/21054/2024	STATE OF ORISSA SUDHANSHU KUMAR BISWAL VS	DEBASIS TRIPATHY VS	// // 0
212	D-WP(C)/35926/2024 WP(C)/21055/2024	STATE OF ODISHA MANUEL EKKA VS	ARIJEET MISHRA VS	// // 0
213	D-WP(C)/36241/2024 WP(C)/21056/2024	STATE OF ODISHA PRATAP RANJAN SRICHANDAN VS	NIRANJAN PANDA VS	// // 0
214	D-WP(C)/36293/2024 WP(C)/21057/2024	STATE OF ODISHA SUDHAKAR SAHU @ SAHOO VS	BIJAYA KUMAR BEHERA VS	// // 0
215	D-WP(C)/36246/2024 WP(C)/21058/2024	GOVT OF ODISHA BIJOYA KUMAR DASH VS	GOPINATH MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/36304/2024 WP(C)/21059/2024	MURALIDHAR SINGH VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
217	D-WP(C)/36046/2024 WP(C)/21060/2024	DR.RABI NARAYAN DHAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
218	D-WP(C)/36295/2024 WP(C)/21061/2024	JATIA SAHU VS GOVT OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
219	D-WP(C)/36290/2024 WP(C)/21062/2024	NALINI PRABHA MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
220	D-WP(C)/35978/2024 WP(C)/21063/2024	PRAGNYA PARAMITA SAHOO VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
221	D-WP(C)/36049/2024 WP(C)/21064/2024	BISWANATH NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
222	D-WP(C)/36052/2024 WP(C)/21065/2024	DUSHMANTA MALLICK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
223	D-WP(C)/36657/2024 WP(C)/21066/2024	SHYAMA SUNDAR SAHOO VS ODISHA STATE WAREHOUSING CORPORATION, BBSR	SURENDRA KUMAR DASH VS	// 0 //
224	D-WP(C)/36307/2024 WP(C)/21067/2024	MANOHAR MAJHI VS STATE OF ORISSA	PRASHANTA KUMAR NAYAK VS	// 0 //
225	D-WP(C)/36054/2024 WP(C)/21068/2024	ARPITA AUROSIKHA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
226	D-WP(C)/34944/2024 WP(C)/21069/2024	M/S INDIAN EXPLOSIVES PVT.LTD VS CHIEF COMMISSIONER OF CT AND GST	MADHAB LAL AGARWAL VS	// 0 //
227	D-WP(C)/36057/2024	BAVYA HEALTH SERVICES PVT.LTD	NARESH CHANDRA JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21070/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36056/2024 WP(C)/21071/2024	ANUPAMA KHOSLA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
229	D-WP(C)/36310/2024 WP(C)/21072/2024	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// 0 //
230	D-WP(C)/34945/2024 WP(C)/21073/2024	PRAKASH CHANDRA SABAR VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
231	D-WP(C)/37082/2024 WP(C)/21074/2024	DALIP SINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
232	D-WP(C)/36063/2024 WP(C)/21075/2024	HARIHAR PANI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
233	D-WP(C)/35031/2024 WP(C)/21076/2024	BHOLESWAR RAUL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
234	D-WP(C)/36724/2024 WP(C)/21077/2024	MADHUSMITA DAS VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
235	D-WP(C)/36329/2024 WP(C)/21078/2024	PHILIP SABAR VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
236	D-WP(C)/36068/2024 WP(C)/21079/2024	BIRABARA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
237	D-WP(C)/35208/2024 WP(C)/21080/2024	TULASI NAYAK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
238	D-WP(C)/36725/2024 WP(C)/21081/2024	ADWAITA KUMAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/36043/2024 WP(C)/21082/2024	STATE OF ODISHA RAJESWARI SARAN VS	SAMEER KUMAR DAS VS	// // 0
240	D-WP(C)/36152/2024 WP(C)/21083/2024	STATE OF ODISHA RENUKA BHUMIJ VS	AMITAV TRIPATHY VS	// // 0
241	D-WP(C)/35555/2024 WP(C)/21084/2024	STATE OF ODISHA SINDHUKA NAIK VS	SHARMISTHA SAMAL VS	// // 0
242	D-WP(C)/36218/2024 WP(C)/21085/2024	STATE OF ODISHA KAMILA BEHERA VS	MANOJ KUMAR PANDA VS	// // 0
243	D-WP(C)/36769/2024 WP(C)/21086/2024	STATE OF ODISHA PRAMILA BEHERA VS	PRASANTA KUMAR NANDA VS	// // 0
244	D-WP(C)/36850/2024 WP(C)/21087/2024	STATE OF ODISHA BIJAY KUAMR BHUYAN VS	SUSANTA KUMAR DASH VS	// // 0
245	D-WP(C)/36356/2024 WP(C)/21088/2024	STATE OF ODISHA SWARNALATA PATTAJOSI VS	ABHIRAM SWAIN VS	// // 0
246	D-WP(C)/36989/2024 WP(C)/21089/2024	THE STATE OF ODISHA AJIT KUMAR PUHAN VS	SUSANTA KUMAR BARAL VS	// // 0
247	D-WP(C)/36369/2024 WP(C)/21090/2024	STATE OF ODISHA SUNIL KUMAR SUBUDHI VS	SAILABALA JENA VS	// // 0
248	D-WP(C)/36910/2024 WP(C)/21091/2024	STATE OF ODISHA SURYA NARAYAN MISHRA VS	SAROJ KUMAR PADHY VS	// // 0
249	D-WP(C)/35557/2024 WP(C)/21092/2024	STATE OF ODISHA MANORANJAN MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/36411/2024 WP(C)/21093/2024	PRAVAT CHANDRA RATH VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
251	D-WP(C)/36614/2024 WP(C)/21094/2024	BIRAJA INSTITUTE OF PHARMACEUTICAL SCIENCE, JAJPUR VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
252	D-WP(C)/37080/2024 WP(C)/21095/2024	MANJARI DEVI PHARMACY COLLEGE, KHURDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
253	D-WP(C)/36372/2024 WP(C)/21096/2024	LAXMI CHARAN PANIGRAHI VS COLLECTOR CUM DISTRICT MAGISTRATE, KHANDAMAL	BIRAJA PRASANNA DAS VS	// 0 //
254	D-WP(C)/35980/2024 WP(C)/21097/2024	FALGUNI MAJHI VS STATE OF ODISHA	JEETENDRA SAHU VS	// 0 //
255	D-WP(C)/31668/2024 WP(C)/21098/2024	PRASANNA KUMAR ROUTRAY VS DHIREN ROUT	SURESH CHANDRA PRADHAN VS	// 0 //
256	D-WP(C)/35992/2024 WP(C)/21099/2024	MAINA HEMBRAM VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
257	D-WP(C)/36905/2024 WP(C)/21100/2024	BHUBANESWAR DAS VS IGR CUM REGISTRAR OF SOCIETIES ORISSA	SOUMYA MISHRA VS	// 0 //
258	D-WP(C)/36498/2024 WP(C)/21101/2024	HIMADRI RANJAN DUTTA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
259	D-WP(C)/32277/2024 WP(C)/21102/2024	RAMESH CHANDRA SAHU VS ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
260	D-WP(C)/36009/2024 WP(C)/21103/2024	M/S HARA PRASAD RATH VS UNION OF INDIA	BIRAJA PRASANNA DAS VS	// 0 //
261	D-WP(C)/36901/2024	JOACHIM DUNG DUNG	RAM PRASHAN DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21104/2024	VS PRINCIPAL SECRETARY TO GOVT OF ODISHA	VS	0 //
262	D-WP(C)/36505/2024 WP(C)/21105/2024	NIRANJAN BHOI VS STATE OF ORISSA	NIRANJAN PANDA VS	// 0 //
263	D-WP(C)/32516/2024 WP(C)/21106/2024	PUSPANJALI SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
264	D-WP(C)/36034/2024 WP(C)/21107/2024	SUPRAVA MAHAPATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
265	D-WP(C)/36158/2024 WP(C)/21108/2024	SUBHASHREE KHANDAPATRA VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
266	D-WP(C)/33284/2024 WP(C)/21109/2024	BHABANI SHANKAR DAS VS COLLECTOR CUM DISTRICT MAGISTRATE, JAGATSINGHPUR	SURYASNATA MOHAPATRA VS	// 0 //
267	D-WP(C)/36036/2024 WP(C)/21110/2024	SANTILATA RANA VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
268	D-WP(C)/35558/2024 WP(C)/21111/2024	DAYA SAGAR KALTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
269	D-WP(C)/36511/2024 WP(C)/21112/2024	TOFAN PRADHAN VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
270	D-WP(C)/36415/2024 WP(C)/21113/2024	JAYARAM DAS VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
271	D-WP(C)/35559/2024 WP(C)/21114/2024	RABINDRA KUMAR BISWAL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
272	D-WP(C)/36041/2024 WP(C)/21115/2024	SUKESINI SARANGI VS	SUKANTA KUMAR MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/35560/2024 WP(C)/21116/2024	STATE OF ODISHA DHIRENDRA KUMAR SAHOO VS	SHARMISTHA SAMAL VS	// // 0
274	D-WP(C)/36513/2024 WP(C)/21117/2024	STATE OF ODISHA NIROJINI PATALSINGH VS	DEBADEEPTA SAHOO VS	// // 0
275	D-WP(C)/36950/2024 WP(C)/21118/2024	STATE OF ODISHA MUKTIKANTA PANIGRAHI VS	UPASANA BAL VS	// // 0
276	D-WP(C)/33801/2024 WP(C)/21119/2024	STATE OF ODISHA KARTIK NAIK VS	KIRTAN DANG VS	// // 0
277	D-WP(C)/36602/2024 WP(C)/21120/2024	STATE OF ODISHA PRAVAKAR SWAIN VS	MANAS PATI VS	// // 0
278	D-WP(C)/35562/2024 WP(C)/21121/2024	STATE OF ODISHA NARENDRA KUMAR DEHURY VS	SHARMISTHA SAMAL VS	// // 0
279	D-WP(C)/36457/2024 WP(C)/21122/2024	STATE OF ORISSA RAMESH KUMAR PRUSTY VS	SITANSU MOHAN SINGH VS	// // 0
280	D-WP(C)/35564/2024 WP(C)/21123/2024	STATE OF ORISSA GOLAK PRADHANI VS	SHARMISTHA SAMAL VS	// // 0
281	D-WP(C)/32348/2024 WP(C)/21124/2024	STATE OF ODISHA SAROJ KUMAR PATRI VS	BIRANCHI NARAYAN MAHAPATRA VS	// // 0
282	D-WP(C)/36524/2024 WP(C)/21125/2024	STATE OF ODISHA SUKANTA CHARAN DAS VS	RAMA CHANDRA SAHOO VS	// // 0
283	D-WP(C)/33822/2024 WP(C)/21126/2024	ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD PRAVATI MOHANTA VS	SUDHIR KUMAR MALLICK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/36461/2024 WP(C)/21127/2024	RAMESH KUMAR PRUSTY VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
285	D-WP(C)/36534/2024 WP(C)/21128/2024	NIRANJAN DASH VS BLOCK DEVELOPMENT OFFICER, BARANGA	RAJKISHORE SWAIN VS	// 0 //
286	D-WP(C)/34000/2024 WP(C)/21129/2024	BATAKRUSHNA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
287	D-WP(C)/36465/2024 WP(C)/21130/2024	RAMESH KUMAR PRUSTY VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
288	D-WP(C)/33985/2024 WP(C)/21131/2024	SARASWATI TRIPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
289	D-WP(C)/36557/2024 WP(C)/21132/2024	M/S. SWARNAPRAVA BAL, BHADRAK VS SUPERINTENDENT CENTRAL GST, BHADRAK CIRCLE.	KAJAL SAHOO VS	// 0 //
290	D-WP(C)/36467/2024 WP(C)/21133/2024	BIPIN BIHARI PRUSTY VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
291	D-WP(C)/37165/2024 WP(C)/21134/2024	JENAMANI PRADHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
292	D-WP(C)/36717/2024 WP(C)/21135/2024	UMAMANI MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/36923/2024 WP(C)/21136/2024	JAYASHREE GARNAIK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
294	D-WP(C)/33988/2024 WP(C)/21137/2024	NAROTTAM PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
295	D-WP(C)/33989/2024	GOURI BAG	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21138/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/37013/2024 WP(C)/21139/2024	RADHAMOHAN BHUE VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
297	D-WP(C)/36975/2024 WP(C)/21140/2024	MAHAKALI WOMENS SELF HELP GROUP, JAJPUR VS SUB-COLLECTOR, JAJPUR	GOPINATH MISHRA VS	// 0 //
298	D-WP(C)/36102/2024 WP(C)/21141/2024	MONALISA HOTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
299	D-WP(C)/35910/2024 WP(C)/21142/2024	SITA RAM SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
300	D-WP(C)/36642/2024 WP(C)/21143/2024	OM PRAKASH PATEL VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
301	D-WP(C)/34299/2024 WP(C)/21144/2024	JAYANTA KUMAR MOHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
302	D-WP(C)/36424/2024 WP(C)/21145/2024	PRAKASH MEDICAL HALL, HOSPITAL ROAD , SUNDARGARH VS COLLECTOR CUM DIST.MAGISTRATE SUNDARGARH	AMIT PRASAD BOSE VS	// 0 //
303	D-WP(C)/36644/2024 WP(C)/21146/2024	BIJOY CHANDRA TRIPATHY VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
304	D-WP(C)/34101/2024 WP(C)/21147/2024	BASANTI BEHERA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //
305	D-WP(C)/35056/2024 WP(C)/21148/2024	JAGABANDHU MEHER VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
306	D-WP(C)/35912/2024 WP(C)/21149/2024	RAJENDRA KUMAR SINGH VS	DURGESH NARAYAN RATH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/36647/2024 WP(C)/21150/2024	STATE OF ODISHA OM PRAKASH PATEL VS	SIBAPRASAD PATI VS	// // 0
308	D-WP(C)/32583/2024 WP(C)/21151/2024	STATE OF ODISHA ABDUL ZARIF KHAN VS	KADAR MOHAMMAD VS	// // 0
309	D-WP(C)/34118/2024 WP(C)/21152/2024	ADDL. COMMNR. TRANSPORT ,STATE TRANSPORT AUTHORITY ODISHA CUTTACK BAIDHAR SAHOO VS	RANJIT MOHANTY VS	// // 0
310	D-WP(C)/35913/2024 WP(C)/21153/2024	STATE OF ODISHA BALAKRUSHNA MALLICK VS	DURGESH NARAYAN RATH VS	// // 0
311	D-WP(C)/32585/2024 WP(C)/21154/2024	STATE OF ORISSA ABDUL ZARIF KHAN VS	KADAR MOHAMMAD VS	// // 0
312	D-WP(C)/36651/2024 WP(C)/21155/2024	ADDL. COMMNR. TRANSPORT ,STATE TRANSPORT AUTHORITY ODISHA CUTTACK BIJOY CHANDRA TRIPATHY VS	SIBAPRASAD PATI VS	// // 0
313	D-WP(C)/37007/2024 WP(C)/21156/2024	STATE OF ODISHA LALU ENTERPRISES, BHAWANIPATNA VS	LALIT MOHAN NANDA VS	// // 0
314	D-WP(C)/34119/2024 WP(C)/21157/2024	DIVISIONAL FOREST OFFICER, KALAHANDI DUSHASAN SUNDARAY VS	RANJIT MOHANTY VS	// // 0
315	D-WP(C)/34123/2024 WP(C)/21158/2024	STATE OF ODISHA CHITTARANJAN PATTANAİK VS	RANJIT MOHANTY VS	// // 0
316	D-WP(C)/35914/2024 WP(C)/21159/2024	STATE OF ODISHA PRADEEP KUMAR DASH VS	DURGESH NARAYAN RATH VS	// // 0
317	D-WP(C)/36447/2024 WP(C)/21160/2024	STATE OF ODISHA KSHIROD KU. MANSINGH VS	JYOTIRMAYA SAHOO VS	// // 0
		BRANCH MANAGER, TATA MOTORS FINANCE LTD		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/35237/2024 WP(C)/21161/2024	PRADIPTA KUMAR DAS VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
319	D-WP(C)/32562/2024 WP(C)/21162/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT(ENF), STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
320	D-WP(C)/34139/2024 WP(C)/21163/2024	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
321	D-WP(C)/36466/2024 WP(C)/21164/2024	KHIROD CHANDRA KAR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
322	D-WP(C)/32564/2024 WP(C)/21165/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT(ENF) STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
323	D-WP(C)/34140/2024 WP(C)/21166/2024	DILLIP KUMAR PANDA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
324	D-WP(C)/35396/2024 WP(C)/21167/2024	LILI NAIK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
325	D-WP(C)/32568/2024 WP(C)/21168/2024	ABDUL ZARIF KHAN VS ADDITIONAL COMMISSIONER TRANSPORT (ENF), STA, ODISHA	KADAR MOHAMMAD VS	// 0 //
326	D-WP(C)/34144/2024 WP(C)/21169/2024	RAMA CHANDRA MOHARANA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
327	D-WP(C)/37004/2024 WP(C)/21170/2024	SHUBHA DEVI VS THE INDIAN RAILWAYS, NEW DELHI	SHANTI PRAKASH MOHANTY VS	// 0 //
328	D-WP(C)/34146/2024 WP(C)/21171/2024	KEDARNATH CHHOTARAY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
329	D-WP(C)/32572/2024	ABDUL ZARIF KHAN	KADAR MOHAMMAD	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21172/2024	VS	VS	0
		ADDITIONAL COMMISSIONER TRANSPORT (ENF) STA, ODISHA, CUTTACK		//
330	D-WP(C)/36469/2024	SOUBHAGYA LAXMI SAHOO	GYANA RANJAN SETHI	//
	WP(C)/21173/2024	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/35463/2024	SRIDHAR MARTHA	RAGHUNATH DASMOHAPATRA	//
	WP(C)/21174/2024	VS	VS	0
		THE COLLECTOR, NAYAGARH		//
332	D-WP(C)/35437/2024	DR.SRUSTIDHAR ROUT	SAMEER KUMAR DAS	//
	WP(C)/21175/2024	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/32575/2024	ABDUL ZARIF KHAN	KADAR MOHAMMAD	//
	WP(C)/21176/2024	VS	VS	0
		ADDL.COMMNR. TRANSPORT, STA, ODISHA CUTTACK		//
334	D-WP(C)/36479/2024	DURGA PRASAD MUNI	KRISHNA CHANDRA SAHU	//
	WP(C)/21177/2024	VS	VS	0
		FAKIR MOHAN UNIVERSITY		//
335	D-WP(C)/34170/2024	NILAKANTHA MANSINGH	RANJIT MOHANTY	//
	WP(C)/21178/2024	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/32577/2024	ABDUL ZARIF KHAN	KADAR MOHAMMAD	//
	WP(C)/21179/2024	VS	VS	0
		ADDL. COMMISSIONER TRANSPORT (ENF), STATE TRANSPORT AUTHORITY ODISHA CUTTACK		//
337	D-WP(C)/34206/2024	SUDARSHAN PARIDA	TRILOCHAN PANIGRAHI	//
	WP(C)/21180/2024	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/35469/2024	PRADEEP RANJAN DASH	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/21181/2024	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/35443/2024	BHAGIRATHI PARDIA	GOPAL PRASAD JENA	//
	WP(C)/21182/2024	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/36481/2024	KABITA NANDA	PRAVAT KUMAR PANDA	//
	WP(C)/21183/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/34253/2024 WP(C)/21184/2024	STATE OF ODISHA SANATAN MOHANTY VS	SANJIB KUMAR RATH VS	// // 0
342	D-WP(C)/35488/2024 WP(C)/21185/2024	STATE OF ODISHA NARENDRA KUMAR RAY CHOUDHURY VS	SHUBHENDU KUMAR PARIDA VS	// // 0
343	D-WP(C)/35916/2024 WP(C)/21186/2024	COMMISSIONER , CONSOLIDATION ,BBSR SUKODEVO LIMMA VS	DURGESH NARAYAN RATH VS	// // 0
344	D-WP(C)/37141/2024 WP(C)/21187/2024	STATE OF ODISHA PARAMJEET SINGH VS	BHAWANI SANKAR PANIGRAHI VS	// // 0
345	D-WP(C)/35406/2024 WP(C)/21188/2024	STATE OF ODISHA UMESH KUMAR MOHANTY VS	SUDARSHAN NANDA VS	// // 0
346	D-WP(C)/34268/2024 WP(C)/21189/2024	ODISHA GRAMYA BANK, BBSR SAFIQUA NAAZ VS	RAJIB LOCHAN PATTNAIK VS	// // 0
347	D-WP(C)/35917/2024 WP(C)/21190/2024	UNION OF INDIA AKHIL KUMAR MONTRY VS	DURGESH NARAYAN RATH VS	// // 0
348	D-WP(C)/37145/2024 WP(C)/21191/2024	STATE OF ORISSA DALJEET SINGH VS	BHAWANI SANKAR PANIGRAHI VS	// // 0
349	D-WP(C)/34277/2024 WP(C)/21192/2024	STATE OF ODISHA KALINGA NAGAR SHRAMIKA SANGHA (KNSS), JAJPUR VS	AJAYA KUMAR MOHARANA VS	// // 0
350	D-WP(C)/35752/2024 WP(C)/21193/2024	STATE OF ODISHA SHAKUNTALA MARINDI VS	NIRANJAN SINGH (1) VS	// // 0
351	D-WP(C)/35920/2024 WP(C)/21194/2024	STATE OF ODISHA MANMOHAN NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/37346/2024 WP(C)/21195/2024	SUBASINI BEHERA VS THE BRANCH MANAGER, STATE BANK OF INDIA, BIDANASI BRANCH	DEBASISH PATNAIK VS	// 0 //
353	D-WP(C)/36896/2024 WP(C)/21196/2024	SUBHADRA DEVI COLLEGE OF NURSING , JARAKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
354	D-WP(C)/33583/2024 WP(C)/21197/2024	KIRTI RANJAN SAHU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
355	D-WP(C)/35921/2024 WP(C)/21198/2024	ARJUNA KUMBHO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
356	D-WP(C)/36270/2024 WP(C)/21199/2024	TAHERA BEGUM VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
357	D-WP(C)/33618/2024 WP(C)/21200/2024	DAMBARU DHAR MISHRA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	// 0 //
358	D-WP(C)/33665/2024 WP(C)/21201/2024	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
359	D-WP(C)/36927/2024 WP(C)/21202/2024	UTKAL RANJAN NAYAK VS COLLECTOR, KORAPUT	DEBASIS SAHU VS	// 0 //
360	D-WP(C)/35325/2024 WP(C)/21203/2024	KAMALA DURIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
361	D-WP(C)/36008/2024 WP(C)/21204/2024	HARISH CHANDRA BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
362	D-WPCRL/23819/2024 WPCRL/108/2024	JAYANTI NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /113 /2024 0 //
363	D-WPCRL/24580/2024	SUDIPTA KUMAR SAHOO @ GULU @ SUDIPTA SAHOO	RAKESH KUMAR ROUSTRAY	BINJHARPUR /137 /2015

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WPCRL/109/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/25186/2024 ABLAPL/9334/2024	BHANUPRIYA SATPATHY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BARIPADA TOWN /351 /2024 () //
365	D-ABLAPL/21085/2024 ABLAPL/9335/2024	DEBENDRA SAHOO VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	GADISAGADA /12 /2011 () //
366	D-ABLAPL/24633/2024 ABLAPL/9336/2024	NRUSINGH CHARAN SAHOO VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	LAXMISAGAR P.S. /250 /2024 () //
367	D-ABLAPL/25267/2024 ABLAPL/9337/2024	CHANDRA KANTA NAIK @ BUNTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	DHENKANAL TOWN /484 /2024 () //
368	D-ABLAPL/23640/2024 ABLAPL/9338/2024	GIRISH CHANDRA @ CH.PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	JARAPADA /131 /2011 () //
369	D-ABLAPL/24718/2024 ABLAPL/9339/2024	SAMBHAB KU. SAHU @ BADAL SAHU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Bamapada (Industrial Area) /109 /2021 () //
370	D-ABLAPL/25155/2024 ABLAPL/9340/2024	SURESH KUMAR PANDA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	DHENKANAL TOWN /492 /2024 () //
371	D-ABLAPL/25075/2024 ABLAPL/9341/2024	SANGRAM NAYAK @ GANGULI VS STATE OF ODISHA	RAKESH BEHERA VS	KAMAKHYANAGAR /191 /2024 () //
372	D-ABLAPL/21887/2024 ABLAPL/9342/2024	TOFAN SRICHANDAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /227 /2024 () //
373	D-ABLAPL/25163/2024 ABLAPL/9343/2024	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	MOTANGA /325 /2024 () //
374	D-ABLAPL/25315/2024 ABLAPL/9344/2024	KANHU CHARAN NAIK VS	BISWARANJAN DALAI VS	/ /0 J.M.F.C.,DASAPALLA(Nayagarh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/22503/2024 ABLAPL/9345/2024	STATE OF ODISHA UDHABA@UDHHABA BEHERA VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	ICC/0000019/2015 REAMAL /234 /2021 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000033/2021
376	D-ABLAPL/25339/2024 ABLAPL/9346/2024	UTTAM SINGH KANHAR VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /80 /2023 (//
377	D-ABLAPL/25164/2024 ABLAPL/9347/2024	DHANANJAY SAHU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALIAPAL /160 /2024 (//
378	D-ABLAPL/25472/2024 ABLAPL/9348/2024	TIKAN MAJHI VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /284 /2024 (//
379	D-ABLAPL/24855/2024 ABLAPL/9349/2024	SK TAJU @SK TAJUDDIN VS STATE OF ODISHA	DEBASIS MISHRA VS	SORO /623 /2024 (//
380	D-ABLAPL/24870/2024 ABLAPL/9350/2024	SUDHIR KUMAR PRADHAN @DHIRU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /255 /2024 (//
381	D-ABLAPL/25535/2024 ABLAPL/9351/2024	SAROJ KUMAR SAHU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /245 /2023 (//
382	D-ABLAPL/25542/2024 ABLAPL/9352/2024	PINTU SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PHULBANI SADAR /10 /2024 (//
383	D-ABLAPL/25450/2024 ABLAPL/9353/2024	NIRANJAN MOHARANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BIRMITRAPUR /197 /2024 (//
384	D-ABLAPL/25627/2024 ABLAPL/9354/2024	GANGADHAR SWAIN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JATNI P.S. /323 /2024 (//
385	D-ABLAPL/25632/2024 ABLAPL/9355/2024	JAYARAM BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /108 /2024 (//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/25635/2024 ABLAPL/9356/2024	ARTATRAN DAS VS STATE OF ODISHA	MAHES DAS VS	ASKA /520 /2024 () //
387	D-ABLAPL/25637/2024 ABLAPL/9357/2024	ASHOK KUMAR DASH VS STATE OF ODISHA	MAHES DAS VS	ASKA /520 /2024 () //
388	D-ABLAPL/25482/2024 ABLAPL/9358/2024	KRISHNA PRATAP SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	HEMGIR /367 /2024 () //
389	D-ABLAPL/25525/2024 ABLAPL/9359/2024	MITRABHANU NAIK VS STATE OF ODISHA(VIG.)	SUBHASISH SATAPATHY VS	BALASORE VIGILANCE /1 /2016 () //
390	D-ABLAPL/25343/2024 ABLAPL/9360/2024	UMESH KUMAR MARANA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	BHARATPUR PS /543 /2024 () //
391	D-ABLAPL/24782/2024 ABLAPL/9361/2024	NIRU @ NIRANJAN PRADHAN VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	/ /0 NYAYADHIKARI,PURI(Puri) ICC/0000003/2024
392	D-ABLAPL/25569/2024 ABLAPL/9362/2024	JOTENDRA @ JATINDRA KADAMBAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE TOWN /224 /2024 () //
393	D-ABLAPL/25397/2024 ABLAPL/9363/2024	DHRUBACHARAN BARIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	DELANGA /263 /2024 () //
394	D-ABLAPL/25648/2024 ABLAPL/9364/2024	BIDULATA BEHERA @ BIDU BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /171 /2024 () //
395	D-ABLAPL/25438/2024 ABLAPL/9365/2024	SRINIBAS SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	/ /0 () //
396	D-ABLAPL/25649/2024 ABLAPL/9366/2024	KAMBA @ KAMALAKANTA DALAI VS STATE OF ODISHA	APARESH BHOI VS	BALASORE SADAR /324 /2024 () //
397	D-ABLAPL/25483/2024	AMIT SINGH @ AMIT KUMAR SINGH	DUSHMANTA SAHOO	HEMGIR /367 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9367/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/25610/2024 ABLAPL/9368/2024	BHIMASEN SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /172 /2024 () //
399	D-ABLAPL/25620/2024 ABLAPL/9369/2024	ALEKHA GOCHHAYAT VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /206 /2024 () //
400	D-ABLAPL/25297/2024 ABLAPL/9370/2024	KSHETRA MOHAN KANDI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	TIRTOL /67 /2010 () //
401	D-ABLAPL/25698/2024 ABLAPL/9371/2024	RABINDRA SWAIN @ KUNA VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /273 /2024 () //
402	D-ABLAPL/25708/2024 ABLAPL/9372/2024	SUDARSAN MOHANTY VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	BARGARH /336 /2023 () //
403	D-ABLAPL/25621/2024 ABLAPL/9373/2024	SANATAN LOHAR VS STATE OF ODISHA	ARIJEET MISHRA VS	MOHULDIHA /48 /2024 () //
404	D-ABLAPL/25307/2024 ABLAPL/9374/2024	ROHIT KUMAR MUKHI VS STATE OF ODISHA	MANAS RANJAN DASH VS	BONTH /132 /2024 () //
405	D-ABLAPL/25760/2024 ABLAPL/9375/2024	PRASANTA KUAMR SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIANTA P.S. /321 /2024 () //
406	D-ABLAPL/24472/2024 ABLAPL/9376/2024	SHUBHAM PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /178 /2024 () //
407	D-ABLAPL/24861/2024 ABLAPL/9377/2024	RASMITA JENA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	TIHIDI /352 /2024 () //
408	D-ABLAPL/25523/2024 ABLAPL/9378/2024	PURNA CHANDRA MOHANTA VS	SUBHASISH SATAPATHY VS	BALASORE VIGILANCE /1 /2016 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/24859/2024 ABLAPL/9379/2024	STATE OF ODISHA(VIG.) CHANDAN MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// DHENKANAL SADAR /628 /2024 ()
410	D-ABLAPL/25607/2024 ABLAPL/9380/2024	CHINTU @ SATYAJIT DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// RAJNAGAR /212 /2024 ()
411	D-ABLAPL/25701/2024 ABLAPL/9381/2024	FALGUN KUMAR SARKAR VS STATE OF ODISHA	UMAKANTA BARIK VS	// RAIGHAR /186 /2024 ()
412	D-ABLAPL/25711/2024 ABLAPL/9382/2024	SK. SADAM VS STATE OF ODISHA	SK ABDUL JABIR VS	// DHAULI PS /106 /2023 ()
413	D-ABLAPL/25716/2024 ABLAPL/9383/2024	ANJAN KUMAR DANDPAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// SINGLA /145 /2024 ()
414	D-ABLAPL/25719/2024 ABLAPL/9384/2024	NANDU @ NARENDRA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// JAJPUR TOWN /345 /2021 ()
415	D-ABLAPL/25659/2024 ABLAPL/9385/2024	ABHIMANYU NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// BINJHARPUR /322 /2024 ()
416	D-ABLAPL/25669/2024 ABLAPL/9386/2024	PABITRA KUMAR BEHERA @ PABITRA BEHERA VS STATE OF ODISHA	UMAKANTA BARIK VS	// MARSHAGHAI /123 /2023 ()
417	D-ABLAPL/24371/2024 ABLAPL/9387/2024	DEBASISH NAIK @ ASHIS NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /296 /2024 ()
418	D-ABLAPL/25676/2024 ABLAPL/9388/2024	ANANTA SWAIN @ MUSA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// BONTH /135 /2024 ()
419	D-ABLAPL/25533/2024 ABLAPL/9389/2024	RAJENDRA NARAYAN DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// LAXMISAGAR P.S. /155 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/25150/2024 ABLAPL/9390/2024	JITENDRA NAIK @ JITU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /279 /2024 () //
421	D-ABLAPL/25192/2024 ABLAPL/9391/2024	SUBASH NAYAK VS STATE OF ODISHA	JNYANANANDA PANDA VS	TUSRA /2 /2022 () //
422	D-ABLAPL/25661/2024 ABLAPL/9392/2024	BHUBAN BEHERA @ BHUBUNI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/000014/2024
423	D-ABLAPL/25271/2024 ABLAPL/9393/2024	PRIYABRATA NAYAK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	RARUAN /103 /2024 () //
424	D-ABLAPL/25470/2024 ABLAPL/9394/2024	B. DANTESWAR RAO VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BORIGUMMA /158 /2024 () //
425	D-ABLAPL/25762/2024 ABLAPL/9395/2024	SATYABRATA ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KUJANGA /403 /2024 () //
426	D-ABLAPL/25101/2024 ABLAPL/9396/2024	PRADIP @ PRADIPTA KUMAR @ SAHU @ SAHOO VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BANKI /267 /2024 () //
427	D-CONTC(CP)/1/2024 CONTC(CP)/1/2024	JAMINIKANTA DAS VS ADITYA PRASAD PADHI, IAS, CHIEF SECRETARY, ODISHA	M/S PRASANTA KUMAR MISHRA, K.L. KAR, C.R. DASH, B.S. TRIPATHY VS	() //
428	D-CONTC(CPC)/1/2024 CONTC(CPC)/1/2024	MAHENDRA KUMAR SATAPATHY VS PRADEEP JENA, CHIEF SECRETARY, ODISHA	M/S S.N. BISWAL, N. MOHARANA, A.K. BEHERA VS	// () //